

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-518**  
IB-1158/ND/2018  
IA/1888/2020

**IN THE MATTER OF:**

M/s. Modern Credit Pvt. Ltd.  
V/s.  
M/s. Dee Ess-Buhin Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 11.08.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Advocate Rishi Singhal

For the Respondent

: Abhishek Anand & Kunal Godhwani in IA 1888 of 2020

**ORDER**

Re-notified to **20.09.2021**.

  
For (Court Officer)